

**Central Administrative Tribunal
Principal Bench**

**CP No.223/2017
in
OA No.2802/2016**

New Delhi, this the 12th day of March, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Rinku,
S/o Shri Naresh,
R/o V.P.O. Issarpur,
New Delhi-110073.

(By Advocate : Shri Ajesh Luthra)

...Applicant

Versus

1. Dr. M.M. Kutty,
Chief Secretary,
Govt. of NCT of Delhi,
A-Wing, 5th Floor, Delhi Secretariat,
I.P. Estate, New Delhi.
2. Shri Rajesh Chopra,
Secretary,
Delhi Subordinate Services Selection Board (DSSSB),
FC-18, Karkardooma Institutional Area,
Delhi-92.
3. Shri Sudhir Yadav,
Director General of Prisons,
Prisons Head Quarter,
Near Lajwanti Garden Chowk,
Janak Puri, New Delhi.

...Respondents

(By Advocate : Shri K.M. Singh)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Learned counsel for applicant submits that he may be discharged from the instant case, as the applicant has taken away the file from him.

On the other hand, learned counsel for respondents drew our attention to Annexure CP/X-1 dated 18/19.07.2017 and submits that they have fully complied with the orders of this Tribunal. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices are discharged.

(NITA CHOWDHURY)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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